

Central Administrative Tribunal
Principal Bench

O.A. No. 1274 of 1999
M.A. No. 1628 of 2000

(b)

New Delhi, dated this the 11th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Pradeep Kumar Tandon,
S/o Shri G.S. Tandon,
Enquiry-cum-Reservation Clerk, Bhopal
R/o 394, Rachna Nagar,
Bhopal. .. Applicant

(None appeared)

Versus

1. Divisional Railway Manager, (Commercial),
Central Railway, Habibganj Naka,
Bhopal.
2. Shri U.N. Pathak,
Asst. Reservation Supervisor (ARS),
Central Railways, Itarsi. .. Respondents
.. Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Applicant seeks a direction to Respondents to promote him to the post of Assistant Reservation Supervisor.

2. We note that none appeared on behalf of applicant even on the last occasion and even today none appeared for him. Respondents' counsel Shri R.L. Dhawan appeared and has been heard.

3. Shri Dhawan states that applicant has since been promoted as Assistant Reservation Supervisor (ARS) vide order dated 16.3.2000 (Annexure R-6 attached with M.A. No. 1628/2000.



4. On the last date the Tribunal noted that if none appeared for applicant it would be presumed that applicant is satisfied with the promotion order issued by respondents and the proceedings would be dropped.

5. In the light of the Tribunal's previous order dated 18.7.2000 and particularly having regard to the Respondents' order dated 16.3.2000 the O.A. is dismissed. No costs.

(Dr. A. Vedavalli)
Member (J)


(S.R. Adige)
Vice Chairman (A)

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